

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 218 OF 2015

Dated: 21st November, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:

Byrnihat Industries Association

... Appellant(s)

Vs

**Meghalaya State Electricity Regulatory Commission
& Anr.**

... Respondent (s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. D.V. Raghu Vamsy for R.1

ORDER

List the matter for hearing on **19.12.2016 at 2.30 p.m.**

(T. Munikrishnaiah)
Technical Member
mk/sh

(Justice Ranjana P. Desai)
Chairperson